

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 23

C.P.(CAA)/91(MB)2024 IN C.A.(CAA)/99(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **HIGHTIDE LOGISTICS PRIVATE**
LIMITED

Under Section 230-232 of the Companies Act, 2013

ORDER

1. Adv. Nitin (CA) for the Applicant is present.
2. Heard the counsel, the matter is **Reserved for Orders.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/